

Form A
(Public Announcement)

[Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017]
FOR THE ATTENTION OF THE STAKEHOLDERS OF
M/s. PRATHAM HOLDINGS PRIVATE LIMITED

Sr No	Particulars	Details
1	Name of Corporate Person	PRATHAM HOLDINGS PRIVATE LIMITED
2	Date of Incorporation of Corporate Person	07/06/2019
3	Authority under which Corporate Person is Incorporated / Registered	Registrar of Companies, Pune
4	Corporate Identity Number / Limited Liability Identity Number of Corporate Person	CIN: U65929PN2019PTC184646
5	Address of the Registered Office and Principal Office (if any) of Corporate Person	P-CUBE HOUSE, CTS. NO. 1443, B/1, Bhuwaneshwari, Abhimanshree Soc, Aundh, Pune, Maharashtra, India, 411008
6	Liquidation commencement date of Corporate Person	20/01/2026
7	Name, Address, Email address, Telephone Number and the Registration Number of the Liquidator	Mr. Vallabh Narayandas Sawana IBBI/IPA-001/IP-P02652/2022-2023/14114 Address: Building No. 11, Flat No. 505, Regency Sarvam, Ganesh Mandir Road, Titwala (East), Kalyan, District -Thane-421605, Maharashtra. Email id: ipvallabhsawana@gmail.com
8	Last date for submission of claims	25/02/2026

Notice is hereby given that the **PRATHAM HOLDINGS PRIVATE LIMITED** has commenced voluntary Liquidation on 20/01/2026.

The stakeholders of **PRATHAM HOLDINGS PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before **25/02/2026** to the liquidator at the address mentioned against item 7 above.

The financial creditors shall submit their proof of claims by electronic means only.
All other Stakeholders may submit the proof of claims in person, by post or by electronic means.
Submission of false or misleading proof of claims shall attract penalties.

Date: 24.01.2026
Place: Pune



Sd/-
Vallabh Narayandas Sawana Liquidator of
PRATHAM HOLDINGS PRIVATE LIMITED
IBBI/IPA-001/IP-P02652/2022-2023/14114

VALLABH NARAYANDAS SAWANA
Insolvency Professional
Mumbai
Reg.No. IBBI/IPA-001/IP/P-02652/2022-2023/14114